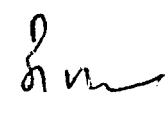
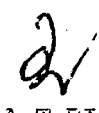
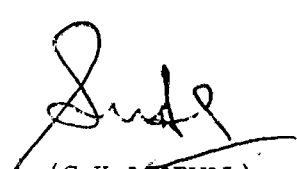


C. A. T. Bench, Jaipur

Date of Order	Orders
19/7/2001 <i>Meishan reply not found filed by the Counsel for the respondents</i> <i>AS</i> <i>20/8</i> <i>Recd</i> <i>Omme</i> <i>4/9/01</i> <i>copy sent to applicant</i> <i>note 17093</i> <i>dated 7.8.2001</i>	<i>none for order</i> <i>may be listed for admission on 27/8/2001</i> <i>learned counsel for the respondents directed to file reply by the meantime</i>  GOPAL SINGH ADMINISTRATIVE MEMBER  A. K. MISHRA JUDICIAL MEMBER <u>27.8.2001</u> None appeared for the applicant Mr. S.M.Khan, appeared for the respondents On perusal of ordersheets, it appears that none was present for the applicant on 19.7.2001, 16.5.2001 and today. It appears that applicant has lost interest in this OA. Therefore, this OA is dismissed in default and for non-prosecution.  (S.A.T. RIZVI) Adm. Member  (S.K. AGARWAL) Judl. Member